

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1224/2016

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MITTHU LAL @ BENI MADHAV . & ORS.

Respondent(s)

WITH

Crl.A. No. 269/2017 (II)

Date : 25-10-2017 These appeals were called on for hearing today.

For Appellant(s) Mr. Rohit Pandey,Adv.
Mr. Samir Ali Khan,Adv.

Mr. C. D. Singh, AOR

For Respondent(s) Mr. Kedar Nath Tripathy, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time is given to the Id. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar